

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM**

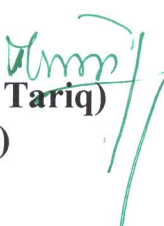
**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

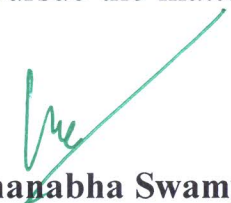
APPLICATION NUMBER :
PETITION NUMBER : TCA/61/2016
NAME OF THE PETITIONER(S) : Anil Kumar Poddar
NAME OF THE APPLICANT(S) : Pyramid Saimira Theatre ltd
UNDER SECTION : 196

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

ORDER

Applicant called but absent. The Registry has sent notices to the petitioner but it has been returned with an endorsement 'left'. It is otherwise clear from the previous orders that the petitioner had not caused his appearance for more than 4 hearings. It appears that the petitioner is not interested to pursue the matter. Therefore, the petition is dismissed in default.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)